NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER

PETITION NUMBER

: CP/47/2017

NAME OF THE PETITIONER(S)

: S. K. Ganesan

NAME OF THE RESPONDENT(S) : Lyton Power Systems Pvt Ltd & 2 Ors

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel for petitioner present. Counsel for respondents present and submitted that an application under Sec.8 of Arbitration & Conciliation Act, 1996 has been filed and the same is yet to be listed. He prayed for time. Time is enlarged at request. Put up on 06.03.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(CH. MOHD SHARIEF TARIQ) Member(Judicial)